

ITEM NO.113

COURT NO.8

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3010/2020

JAGAT GURU SHANKARCHARYA JYOTISHPEETH
P.S.S.N SARASWATI

Appellant(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI
DISCIPLE OF S.H.N. SARASWATI

Respondent(s)

IA No. 175177/2022 - APPLICATION FOR SUBSTITUTION
IA No. 140471/2022 - CLARIFICATION/DIRECTION
IA No. 78603/2023 - DISCHARGE OF ADVOCATE ON RECORD
IA No. 140477/2022 - EXEMPTION FROM FILING O.T.
IA No. 140472/2022 - EXEMPTION FROM FILING O.T.
IA No. 175184/2022 - EXEMPTION FROM FILING O.T.
IA No. 175179/2022 - EXEMPTION FROM FILING O.T.
IA No. 715/2019 - EXEMPTION FROM FILING O.T.
IA No. 134229/2017 - EXEMPTION FROM FILING O.T.
IA No. 65399/2020 - EXEMPTION FROM PAYING COURT FEE
IA No. 156659/2022 - INTERVENTION APPLICATION
IA No. 140476/2022 - INTERVENTION/IMPLEADMENT
IA No. 151771/2022 - INTERVENTION/IMPLEADMENT
IA No. 3769/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 3011/2020 (III-A)

(IA No. 175153/2022 - APPLICATION FOR SUBSTITUTION

IA No. 140466/2022 - CLARIFICATION/DIRECTION

IA No. 141271/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 140467/2022 - EXEMPTION FROM FILING O.T.

IA No. 140464/2022 - EXEMPTION FROM FILING O.T.

IA No. 175154/2022 - EXEMPTION FROM FILING O.T.

IA No. 141272/2017 - EXEMPTION FROM FILING O.T.

IA No. 154952/2022 - EXEMPTION FROM FILING O.T.

IA No. 154947/2022 - INTERVENTION/IMPLEADMENT

IA No. 140463/2022 - INTERVENTION/IMPLEADMENT

IA No. 141273/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 03-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s)

Mr. Tusar Mehta, Sr. Adv.
 Mr. P.s.patwalia, Sr. Adv.
 Mr. Santosh Kumar, Adv.
 Mr. Rajiv R. Mishra, Adv.
 Mr. Madhurendra Sharma, Adv.
 Ms. Suruchi Yadav, Adv.
 Mr. Yadav Narender Singh, AOR

Ms. Taruna Ardhendumauli Prasad, AOR

For Respondent(s)

Ms. Taruna Ardhendumauli Prasad, AOR

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Ms. Manisha Agrawal Narain, Adv.
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 Ms. Piryanka Tyagi, Adv.

Mr. Praveen Chaturvedi, AOR
 Mr. Pramod Sharma, Adv.
 Ms. Jyoti Chaturvedi, Adv.

Mr. Sushil Kumar Jain, Sr. Adv.
 Mr. P. N. Mishra, Adv.
 Mr. Anjani Kumar Mishra, AOR
 Mrs. Hardeep Kaur Mishra, Adv.
 Mr. Praveen Mishra, Adv.
 Ms. Shruti Singh, Adv.
 Ms. Priya Gaur, Adv.

Mr. Pushpinder Singh , AOR
 Mr. Pushpinder Singh, Adv.
 Ms. Anurag Rana, Adv.
 Ms. Nishakha Tyagi, Adv.
 Mr. Dharmendar Singh, Adv.
 Mr. Kumar Kartikay, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Mr. Yadav Narender Singh, Advocate-on-Record appearing for the appellant and Mr. Anjani Kumar Mishra, Advocate-on-Record appearing for the respondent(s) will sit together and prepare a common convenience compilation of the main documents on which both the parties would be relying within four weeks from today.

List these matters on 19.07.2023.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)